

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
STARRED QUESTION NO. 73
TO BE ANSWERED ON 21.11.2016**

BEEDI WORKERS

***73. DR. BOORA NARSAIAH GOUD:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Beedi workers in various parts of the country, State/UT-wise including Telangana;**
- (b) the number of scholarships given to the children of Beedi worker in the country during the last three years and the current year, year-wise and State/UT-wise including Telangana; and**
- (c) the steps taken/schemes being implemented by the Government to improve the living standards of Beedi workers in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 73 FOR 21.11.2016 BY DR. BOORA NARSAIAH GOUD REGARDING BEEDI WORKERS.

- a) the number of Beedi workers in various parts of the country, State/UT-wise is at Annexure- A.
- b) the number of scholarships given to the children of Beedi worker in the country during the last three years and the current year, year-wise and State/UT-wise is at Annexure-B.
- c) the details of other schemes being implemented by this Ministry for the improvement of the living standards of Beedi workers is at Annexure –C.

ANNEXURE-A

State/UT-wise details of Beedi Workers as on 30.06.2015

Sl.No.	Name Region &	Name of State/UT	Total
1.	Ahmadabad	Gujarat	42008
2.	Ajmer	Rajasthan	42813
3.	Allahabad	Uttar Pradesh	450228
4.	Bangalore	Karnataka	244412
5.	Bhubaneswar	Odisha	157753
6.	Hyderabad	Andhra Pradesh/ Telangana	412984
7.	Jabalpur	Madhya Pradesh	1054652
8.	Kolkata	West Bengal	1658401
9.		Tripura	13385
10.	Guwahati		9154
11.	Kannur	Kerala	32032
12.	Nagpur	Maharashtra	188550
		Goa	-
		Daman (UT)	-
		Dadra & Nagar Haveli (UT)	-
13.	Patna	Bihar	293916
14.	Raipur	Chhattisgarh	18757
15.	Tirunelveli	Tamil Nadu	79905
16.	Ranchi	Jharkhand	113408
	Total		48,12,358

ANNEXURE- B**DETAILS OF BENEFICIARIES OF SCHOLARSHIPS TO THE WARDS OF BEEDI WORKERS FOR LAST THREE FINANCIAL YEAR I.E 2013-14,2014-15, 2015-16 AND CURRENT YEAR (UP TO SEPTEMBER).**

S.No	Name of the Region	State/UT	Number of beneficiaries of scholarship			
			2013-14	2014-15	2015-16	2016-17 (up to September)
1	Ajmer	Rajasthan, Gujarat, Haryana	15,057	14,219	281	-
2	Allahabad	UP, Himachal Pradesh, Punjab, Jammu & Kashmir, Uttarakhand, Chandigarh	7,818	5,643	343	-
3	Bangalore	Kerala, Karnataka, Tamilnadu	1,14,774	1,18,451	10,499	-
4	Bhubaneswar	Odisha	15,944	32,405	47,117	-
5	Hyderabad	Andhra Pradesh, Telangana, Tamil nadu	1,06,258	1,01,035	75,135	-
6	Jabalpur	MP, Chhattisgarh	8,533	13,673	3,651	-
7	Karma	Bihar, Jharkhand	6,485	2,672	3	-
8	Kolkata	West Bengal, Guwahati, Assam	1,38,100	1,47,766	78,322	-
9	Nagpur	Maharashtra, Goa	33,553	41,666	6,221	-
Total			4,46,522	4,77,530	2,21,572	

** For current financial year, the last date for receiving of scholarship applications through National Scholarship Portal is 30.11.2016. Several applications have been received and are under process for verification and thereafter for payment.

1. HEALTH SCHEMES:

Sl. No.	PURPOSE	NATURE OF ASSISTANCE
1	Tuberculosis	Reservation of beds in T.B. Hospitals and domiciliary treatment for workers. Subsistence allowance of Rs. 750/- to Rs. 1000/- p.m is granted as per the advice of the treating physician.
2	Heart Diseases	Reimbursement of expenditure up to Rs. 1,30,000/- to workers.
3	Kidney Transplantation	Reimbursement of expenditure up to Rs. 2,00,000/- to workers.
4	Cancer	Reimbursement of actual expenses on treatment, medicines and diet charges incurred by workers, or their dependents.
5	Minor surgery like Hernia, Appendectomy, Ulcer Gynecological diseases and Prostrate diseases.	Reimbursement of expenditure up to Rs. 3,00,000/- to workers and their dependents.
6	Leprosy	Financial assistance for Rs. 30/- per patient per day for indoor treatment and Rs.60/- per patient per day for outdoor treatment to workers. Subsistence allowance of Rs. 300/- per month with dependents and Rs. 200/- per month without dependents for workers.
7	Maternity Benefits	Grant of Rs.1000/- per delivery to a female worker (for first two deliveries).
8	Family Welfare	Monetary incentive of Rs. 500/- per head to the workers for undergoing sterilization.
9	Ophthalmic Problems	Financial assistance of Rs.300/- for purchase of spectacles.

2. EDUCATIONAL SCHEMES

SCHEME	Nature of assistance			
Scheme for award of scholarships under Beedi/Iron Ore, Manganese Ore, Chrome Ore Mines/LSDM/Mica Mines/Cine Workers Welfare Funds	Scholarship shall be awarded to the children of the workers at the following rates per student per year:-			
	Group	Class	Rates	
			Girls	Boys
	Group I	Class I to IV	250	250
	Group II	Class V to VIII	940	500
	Group III	Class IX	1140	700
	Group IV	Class X	1840	1400
	Group V	Class XI to XII	2440	2000
		ITI	10000	10000
Group VI	Non-Professional Degree Courses; Non-Professional Post Graduate Courses; Two-Three Year Diploma Courses and BCA,BBA and PGDCA.	3000	3000	
GROUP VII	Professional Degree Courses i.e. B.E./B.Tech/ MBBS/ BAMS/BUMS/ B.Sc (Agriculture) and MCA/ MBA.	15000	15000	

3. RECREATION SCHEMES:

For organizing sports/games, social and cultural activities for beedi workers and their families Rs.40,000/- per tournament is being provided in a financial year.

4. SOCIAL SECURITY SCHEMES:

The following financial assistances under social security schemes are being provided.

1. **Financial assistance to the daughters of Widow/widowers of beedi/Cine/Mica/LSDM/ IOMC workers.**

Financial assistance of Rs. 5000/- is given to the widow/widower of the beedi workers under social security scheme for wedding of their first two daughters.

2. **Funeral expenses:**

An amount of Rs. 1500/- as funeral expenses is given to the diseased beedi workers.

5. HOUSING SCHEME:

A newly Revised Integrated Housing Scheme (RIHS), 2016 for beedi workers has been approved. As per this scheme, housing subsidy of Rs. 1,50,000/- will be disbursed in three installments in the ratio of 25:60:15. However, file has been sent to Ministry of Finance for ex-post-facto concurrence.
